

**GOVERNMENT OF INDIA
MINISTRY OF CIVIL AVIATION
RAJYA SABHA
UNSTARRED QUESTION NO : 14
(TO BE ANSWERED ON THE 25th November 2024)**

**EXTENSION OF UDAN SCHEME TO KALABURAGI AIRPORT IN
KARNATAKA**

14. SHRI JAGGESH

Will the Minister of CIVIL AVIATION be pleased to state:-

- (a) whether it is a fact that the Kalaburagi in Karnataka has not yet realised its potential despite advancements in its infrastructure including the night landing facility;
- (b) whether Government proposes to further extend the UDAN scheme to Kalaburagi airport for at least for another five years; and
- (c) if so, the details thereof?

ANSWER

MINISTER OF STATE IN THE MINISTRY OF CIVIL AVIATION

(Shri Murlidhar Mohol)

- (a) Significant infrastructure improvements have been carried out at Kalaburagi Airport including night landing facility, however, passenger traffic is yet to pick up since airlines' interest in commercial routes is presently limited. With the repeal of Air Corporation Act in March 1994, the Indian domestic aviation has been deregulated. Airlines are free to introduce commercial connectivity to/from Kalaburagi based on their operational and commercial feasibility.
- (b) & (c) Under the UDAN scheme, RCS flights connecting Kalaburagi to Tirupati, Hindon, and Bengaluru were commenced. M/s Star Air continues operating Kalaburagi-Bengaluru route even after completing its 3-year VGF tenure. Kalaburagi is presently a 'served' airport as per the provisions of the UDAN Scheme, which envisages promoting connectivity to unserved and underserved airports/airstrips.
